

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 22-12-2025 To 22-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	4360/2025	MD SADIQUE ALAM Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	21-01-2026	PREVIOUS OBJECTION NOT COMPILED.
2	CRM (A)	4449/2025	SOHEL ALAM Mobile:9800585378 Email:ARZOOWRIDAN@GMAIL.COM	SHAHARAYAR ALAM	21-01-2026	PS CASE MISMATCH
3	CRM (A)	4450/2025	SAHADUR RAHAMAN @ SK. SAIDUR RAHAMAN Mobile:9830008339 Email:EZAZQUAI15@GMAIL.COM	QUAZI EZAZ AHMED	21-01-2026	GR CASE MISMATCH
4	CRM(M)	2919/2025	RAJESH MONDAL @ RAJESH MANDAL Mobile:9433171279 Email:BISWAS.ATIS.KUMAR@GMAIL.COM	JYOTI AGARWAL	21-01-2026	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(M)/1892/2025 BEFORE THE HONBLE HIGH COURT
5	CRM(M)	2920/2025	XXXXX Mobile:6296154263 Email:IAMADVOCATEASIF@GMAIL.COM	ASIF IKBAL BAIDYA	21-01-2026	INCORPORATE HONBLE HIGH COURT DETAILS , MENTIONED IN 2ND PARA, WITH IN 1ST PARA
6	CRM(M)	2930/2025	HANIF SK Mobile:9748200370 Email:PRADYAT007@GMAIL.COM	PRADYAT SAHA	21-01-2026	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM (DB)/2801/2024 BEFORE THE HONBLE HIGH COURT
7	CRM (NDPS)	1730/2025	GOVID YADAV Mobile:9830609262 Email:ADVSNEHASINGHH@GMAIL.COM	AMRITA PANDEY	21-01-2026	1) PETITIONER NAME MENTIONED IN CAUSE TITLE NOT MATCHING WITH CERTIFIED COPY ... 2) MNETION P.T.N CASE NO AS PER CERTIFIED COPY IN 1ST PARA 3) WRONG STATEMENT IN 1ST PARA
8	CRR	5518/2025	BIRAJ HAZARIKA AND ANOTHER Mobile:9734777395 Email:AKSHADV.HC@GMAIL.COM	AKASH DUTTA	21-01-2026	NEED FULL ADDRESS OF THE PETITIONER.
9	CRR	5528/2025	XXX Mobile:9800000102 Email:SAIFUL_ALAM@AOL.IN	SAIFUL ALAM	21-01-2026	NEED XEROX COPY OF THE TRIAL COURT CERTIFIED COPY
10	CRR	5544/2025	ARUN KUMAR DUTTA Mobile:6289176917 Email:SR.ASSOCIATES.ADVOCATES@GMAIL.COM	RUXMINI BASU ROY	21-01-2026	CHARGE SHEET CERTIFIED COPY MISSING IN THIS PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	CRR	5556/2025	MANOJ KUMAR PAUL Mobile:9681427309 Email:SATABDI.LAWYER13@GMAIL.COM	SATABDI DAS	21-01-2026	VICTIM IDENTITY DISCLOSE IN THIS FILE
12	CRR	5567/2025	DIPAK MONDAL AND OTHERS Mobile:9748326247 Email:ASITCHAKRABORTY47@GMAIL.COM	ASIT KUMAR CHAKRABORTY	21-01-2026	DISTRICT NAME MISSING OF THE PETITIONER ADDRESS
13	FMAT	512/2025	CALCUTTA TRAMWAYS COMPANY LIMITED Mobile:9830333353 Email:NILADRI BHATTACHARJEE@GMAIL.COM	NILADRI BHATTACHARJEE	21-01-2026	WRONG CASE TYPE
14	FMAT (MV)	690/2025	SIKHARANI SARKAR AND ORS Mobile:9836259981 Email:SANDIPBANDYOPADHYAY15@GMAIL.COM	SANDIP BANDYOPADHYAY	21-01-2026	RS 20 COURT FEE NOT PRESENT IN VAKALATNAMA
15	SAT	296/2025	NEMAI CHAKRABORTY @ MUKHERJEE Mobile:9434227664	KESHAB CHANDRA DAS	21-01-2026	REQUIRED ADVOCATE THROUGH
16	SAT	297/2025	ASHOKE SINGH Mobile:8697895107 Email:DASARUP07@GMAIL.COM	ARUP KRISHNA DAS	21-01-2026	VAKA NOT RECEIVED
17	WPA	29442/2025	RANJIT MURMU AND ORS. Mobile:9433192022 Email:SUJITRATH9433@GMAIL.COM	SUJIT KUMAR RATH	21-01-2026	LOGO ABSENT
18	WPA	29444/2025	SWAPAN MAITY AND ANR. Mobile:9903524361 Email:SHAKTICHAKRABORTY990@GMAIL.COM	SHAKTI CHAKRABORTY	21-01-2026	POINTS OF LAW PAGE MISSING, REQUIRE AUTHORIZATION CERTIFICATE IN PRAYER PAGE, COURT NO WRONG
19	WPA	29472/2025	GANESH SAMANTA AND ORS. Mobile:9433026688 Email:KAPASDA@YAHOO.COM	KARTICK CHANDRA KAPAS	21-01-2026	1. LOGO IS NOT PRESENT IN VAKALATNAMA. 2. ADVOCATE DECLARATION MISSING IN VAKALATNAMA.
20	WPA	29473/2025	SANKAR MAITY Mobile:9609972758 Email:ADVTAMALTARU59@GMAIL.COM	TAMAL TARU PANDA	21-01-2026	HONBLE CHIEF JUSTICE ADDRESSING WRONG.
21	WPA	29474/2025	ACHINTYA KUMAR MANNA Mobile:9609972758 Email:ADVTAMALTARU59@GMAIL.COM	TAMAL TARU PANDA	21-01-2026	HONBLE CHIEF JUSTICE ADDRESSING WRONG.

